

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Alpha Helicals Pumps Pvt Ltd & 3 Others

PETITION NUMBER : TCP/172/2016

**APPLICATION NUMBER : a) Contempt Petition(CA)/5/2018
b) CA/94/2018**

ORDER

Ld. Counsel Ms. Rachana is present. Ld. Counsel Mr. Vineet Subramani for R1 and R2 is present. Ld. Counsel Ms. Ambili Menon is present.

In this case settlement has been arrived between the Petitioner and the Respondents.

Counsel for the Applicant stated that they would like to withdraw the Application.

The counsels are directed to file withdrawal memo within a week.

List the matters for hearing on **26.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk